

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kari Venkateswarlu	IRP	KARIVENKATESWARLU@GMAIL.COM	[Signature]

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. DURGA BOSE (FOR RESP. SBT.)	Adv.	9989006662	[Signature]
B. Praveen Kumar	Adv.	9618131713	[Signature]
P. Sriharsha Reddy (RBL)	Adv.	9246299760	[Signature]

Heard Mr.Kari Venkateswarlu, IRP, Mr.G.Durga Bose, Mr.B.Praveen Kumar and Mr.P.Sriharsha Reddy, learned counsels for the respondents.

That they have decided to change the IRP with existing IRP appointed by this Tribunal and that they wanted to suggest new RP, and requested time. Post the case on 15.11.2017.

[Signature]  
Member (Technical)

[Signature]  
Member (Judicial)